

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). It is presumed that the Hon'ble Member is referring to the company named M/s. Modi Paints and Varnishes works, Modinagar, who are engaged in the manufacture of paints, Enamels and Varnishes and also synthetic resins for their captive use in the manufacture of paints and enamels.

The Government have decided that as per the rules company is not required to obtain an industrial licence for production of synthetic resins required by it in the manufacture of paints and enamels for which it is already licensed.

Contractual Workers in Bharat Coking Coal Limited

4276. SHRI BASUDEB ACHARIA : Will the Minister of ENERGY be pleased to state :

(a) the number of contractual workers working underground in Bharat Cooking Coal Ltd as on 1st September, 1985 with areawise breakup thereof;

(b) whether according to the circular of the Bharat Coking Coal Ltd. they were to be paid at Rs. 21.16 per day;

(c) if so, how many of them were paid at that rate;

(d) whether Bharat Coking Coal Ltd. as a principal employer, supervised payment as required by law any time in the last six months; and

(e) if so, the details thereof ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) to (e). The information is being collected and will be laid on Table of the House.

Applications by Hard Coke Consumers

4277. SHRI MAHENDRA SINGH : Will the Minister of ENERGY be pleased to state :

(a) whether applications made after 1978 by actual BP/BH hard coke consumers

for coal linkage have been accepted by Coal India Limited; and

(b) if not, the reasons therefor ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) Coal India is not the only producer of hard coke in the country. There are also other producers such as Durgapur Projects Ltd., private cokeries etc. Applications received by Coal India Limited from consumers of BP/BH hard coke after 1978 for linkage have been cleared, upto October, 1983 as per availability.

(b) Linkage for new consumers of BP had Beehive hard coke were stopped since 10-10-1983 as the demand for hard coke exceeded the availability with Coal India Limited. Coal India have, however, been asked to increase the production of hard coke. New consumers will be linked when availability improves.

Development of Telecommunication System in Kerala

4278. SHRI T. BASHEER : Will the Minister of COMMUNICATIONS be pleased to state :

(a) what are the proposals for the development of the telecommunication system in Kerala for the next year; and

(b) the total outlay for that year ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) The following are the development proposals of telecommunication system in Kerala for the next year :

(1) Quilon Exchange will be expanded by 1200 lines, Alwaye by 350 lines, Palghat by 50 lines.

(2) 18 Automatic Exchanges of 200 lines will be commissioned at Vizhinjam, Kaniyapuram, Iritty, Sasthamcottah, Mayyanad, Pulpally, Kilimanoor, Pampady, Koduvayur, Poovathur, Varapuzha, Manimala, Ancharakandi, Valapad, Pinnakkanadu, Poovarani, Nadapuram, and Punneyoorkulam.

(3) Ottapalan, Kunnankulam, Pathanam, Thitta, Tirur, Parur will be expanded by 100 lines each.

(4) 13 new small exchanges are proposed to be opened.

(5) 50 small exchanges will be expanded.

(6) Telex exchange will be opened at Shertalai and Palghat.

(7) 1000 lines Trunk Automatic Exchanges will be commissioned at Calicut.

(8) Coaxial system will be commissioned between Muvathupuzah and Thodupuza.

(9) 60 channel Microwave system will be commissioned between Idukki and Munnar.

(10) Cable carrier system will be commissioned between Granganor and Irinjalakuda.

(11) 24 channel VFT will be installed between Coimbatore and Ernakulam.

(b) Outlay for 1985-86 for Kerala is Rs. 15.09 crores.

Collaboration in Food Items with Foreign Companies

4279. SHRI ANANDA PATHAK : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have reconsidered the sphere of collaboration with foreign companies in the field of food items; and

(b) if so, the steps contemplated by Government ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) No, Sir.

(b) Does not arise.

Production of Life Saving Drugs by Big Companies

4280. SHRI PRAKASH V. PATIL : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that with a view to have better availability of drugs in the country more drugs are required to be brought under the delicensing scheme, particularly the basic drugs;

(b) whether big companies manufacturing medicines will be made to produce as a compulsory measure some life saving drugs so that the patients do not suffer from shortages; and

(c) if so, when a decision is likely to be taken in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) to (c). Government have not finalised their views on the New Drug Policy. Government intend to announce the New Policy as soon as possible.

[*Translation*]

S.T.D. Service Facility between Delhi and Jhunjhunu in Rajasthan

4281. SHRI MOHD. AYUB KHAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is any proposal to start STD service between Delhi and Jhunjhunu in Rajasthan;

(b) if so, when; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) The STD is planned to be introduced during the 7th Five Year Plan.

(c) Does not arise.

[*English*]

Setting up of Solar Thermal Power Generators in Rural Areas

4282. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of ENERGY be pleased to state :